

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/73(KB)2023
IA(I.B.C)/1382(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	SHRI ARIHANT MERCHANTS PVT.LTD. VS NKR REALTY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (hybrid) Mode

Mr. Aishwarya Kumar Awasthi, Adv.] For Applicant

ORDER

1. Ld. Counsel for the Applicant present.
2. IA(I.B.C)/1382(KB)2024
 - a. Registry is directed to issue notice to the Respondent by way of speed post and e-mail and place the tracking information on record.
 - b. Respondent to file its reply-affidavit within two weeks.
 - c. Respondents are directed to co-operate with the opposite party, particularly the information and documents which are sought for, failing which appropriate orders will be passed.
3. List this matter on **29.08.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)